

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1000  
ANSWERED ON:01.08.2006  
NATIONAL INSTITUTE OF FASHION TECHNOLOGY  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government proposes to upgrade the National Institute of Fashion Technology (NIFT) as an institute of national importance on the line of IIT;
- (b) if so, the details thereof and the salient features of the Bill introduced and passed in Parliament to this effect;
- (c) whether the Government proposes to open more NIFTs in various parts of the country;
- (d) if so, the details thereof; State-wise; and
- (e) the time by which the new NIFTs are likely to be opened?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN)

(a) & (b) : An Act of Parliament has been enacted and published in the Gazette of India, Extraordinary, Part II, Section 1 dated 14th July, 2006 as Act No. 28 of 2006 to establish and incorporate the National Institute of Fashion Technology for the promotion and development of education and research in fashion technology and for matter connected therewith and incidental thereto. Some of the salient features of the Act are as under:

(i) Award degrees, diplomas, certificates and other academic distinctions under this Act, which shall be equivalent to such corresponding degrees, diplomas, certificates and other academic distinctions granted by any University or Institute established or incorporated under any other law for the time being in force.

(ii) More functional autonomy has been provided to NIFT to carry out the functions outlined in the Act.

(iii) The President of India shall be the Visitor of the Institute.

(iv) Representation given to three Members of Parliament in the Board of Governors of NIFT apart from the other Members from amongst persons who are academicians or industrialists of repute engaged in area of fashion technology to be nominated by the Government.

(v) The Chairperson of Board of Governors shall be an eminent academician, scientist or technologist or professional, to be nominated by the Visitor.

(c) to (e) : The proposal for opening of NIFT Centres, if any, received by the Government will be considered taking into account the requirement of the apparel and textile industry for trained manpower, sustainability of the Centre, feasibility of infrastructure and financial resources, regional representational considerations, etc.